CPWD Employees in VIP Areas

Written Answers

2152. SHRI GORDHANBHAI JADAVBHAI JAVIYA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether the work done by CPWD employees in VIP areas like South Avenue, North Avenue etc. are not satisfactory:
- (b) if so, the steps taken by the Government to improve the working of CPWD in these areas:
- (c) whether there is any plan to privatise the entire system of CPWD in these VIP areas; and
 - (d) if not, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) and (b) No. Sir. The C.P.W.D. has reported that works in VIP areas are being carried out satisfactorily, although there is always scope for improvement.

(c) and (d) There is no such move. C.P.W.D. has the capacity to maintain the system to the satisfaction of nousing in 1.1% the clients.

Pavement Dwellers

2153. SHRI A. GANESHAMURTHI: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether the Government are aware that several poor and downtrodden people in the country dwell on pavements;
- (b) if so, the action taken by the Government in this regard;
- (c) whether the Government are formulated any scheme to rehabilitate them; and
 - (d) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) Yes, Sir.

(b) to (d) With a view to ameliorate the living condition and shelter problems of the absolutely shelterless households till such time as they can secure affordable housing and to mitigate their hardship, the Government of India has formulated a scheme named Night Shelter, and Sanitation Facility for Urban Footpath Dwellers under the Central sector. This Scheme has following two components:

- 1. Construction of community night shelters with community toilets and baths. Under this component a Central subsidy amounting to Rs. 1000/- and HUDCO loan of Rs. 4000/per beneficiary is being provided.
- 2. Construction only of community pay and use toilets/baths for the homeless. Under this component a Central subsidy of Rs. 350/per user per seat is given.

The Scheme primarily caters to the needs of urban footpath dwellers as assessed by State Governments and borrowing agencies.

The Scheme is formulated, constructed and operated by the municipal bodies or agencies designated by State Governments. Apart from State or local agencies, private agencies including voluntary organisations recommended by State Government or its agencies can be associated with the implementation and management of the Scheme.

[Translation] FCI Godowns

SHRI SURENDRA PRASAD YADAV (JHANJHARPUR): SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) the number of godowns constructed/under construction in Bihar, capacity-wise;
- (b) whether the Government propose to construct more godowns in the State;
 - (c) if so, the details thereof, location-wise;
 - (d) if not, the reasons therefor;
- (e) whether the Government propose to construct godowns in various States during the Ninth Five Year Plan: and
 - (f) if so, the details thereof, location-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) A statement showing the number of godowns constructed/under construction by the FCI in Bihar, capacity-wise, as on 31.12.1998 is enclosed at Statement-I.

- (b) to (d) Government does not propose to construct more godowns presently in Bihar as the existing storage capacity available with FCI in Bihar is considered to be adequate.
- (e) and (f) The construction of godowns is a continuous activity. The construction programme is drawn keeping in view the specific requirements of the States and availability of funds.

However, during the first two years (1997-99) of the Ninth Five Year Plan, FCI has taken up construction of godowns at the centres indicated at *Statement-II*.

Statement-I

Statement showing the Number of Godowns Constructed/Under Construction in Bihar, Capacity-wise

(Fia.	in	'000	Tonnes)
- '	9.	•••	000	

SI.No.	Name of the Centre	Covered (Capacity-wise) (Owned)
1	2	3

A. CONSTRUCTED GODOWNS

1.	Jasidhih	12.50	
2.	Darbhanga	5.74	
3.	Jai Nag ar	9.67	
4.	Gaya (FSD)	64.72	
5.	Gaya (Silo-Bine)	32.00	
6.	Dhanabad	13.74	

Chanpatia Mazaffarpur	6.28
Mazaffarpur	7.00
	7.60
Narainpur Anant	36.67
Buxar	25.00
Dighaghat	32.44
Mokamah	57.63
Phulwari Sharif	56.97
Belouri (Purnea)	8.98
Katihar	10.84
Saharsa	14.64
Dalton Ganj	14.64
Jamshedpur	10.84
Ranchi	11.67
Total:	432.57
	Buxar Dighaghat Mokamah Phulwari Sharif Belouri (Purnea) Katihar Saharsa Dalton Ganj Jamshedpur Ranchi

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Statement II List of Centres where construction have been taken up during the Ist and IInd year of 9th Five Year Plan

MARCH 9, 1999

Name of Centre Capacity (in M.T.) Year Name of State 1997-98 Jammu & Kashmir Srinagar 3330 Baramulla 3340 Himachal Pradesh Kullu 1670 Karnataka Udupi 10000 Kushalnagar 2500 Tumkur 5000 'Uttar Pradesh Dhamora 20000 Roza 10000 Madhya Pradesh Dhamtari 10000 Maharashtra Sholapur 5000 Uttar Pradesh 1998-99 Dhamora 5000 Maharashtra Sholapur 10000 Bihar Gumla 5000 Orissa Jharsuguda 10000 Kerala Meenangadi 5000 Arakulam 5000 Andaman and Nicobar Port Blair 2500 Punjab Rajpura 10000 Tanda Urmar 10000 Haryana Taroori 10000 Total: 143340 MT